

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 31-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<u>HEARING</u>				
2	BAIL APPLN CBI	100844/2020	Mr. Kapil Wadhawan Vs The State of CBI EOU-1 Mumbai	Prakhar Parekh
3	BAIL APPLN CBI	100845/2020	Dheeraj Wadhawan Vs The State of CBI EOU-1 Mumbai	Prakhar Parekh
<u>REPLY/SAY</u>				
4	MISC APPLN CBI	100692/2020	Dharmesh Hasmukh Doshi Vs Central Bureau of Investigation, EOW	Prashant Pawar
